

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 12
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

.... Applicant/petitioner

v.

C&C Construction Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code(CIRP)

Order delivered on 15.03.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. H.C SURI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Financial Creditor:

Mr. Simit Pushkar & Mr. Srijan Sinha, Advs.

For the IRP:

Mr. Pukit Deora, Adv.

ORDER

CA-471(PB)/2019

Notice of the application to the non applicant-respondent.

Process dasti.

List on 04.04.2019.



(H.C Suri)
Member(T)



(Dr. Deepti Mukesh)
Member(J)